

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008 (Pt.)/ 1033 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Joint Registrar (IT & Vigilance),  
Gauhati High Court,  
Itanagar Permanent Bench,  
Naharlagun.

Dated Guwahati, 10<sup>th</sup> February, 2021.

Sub:- **Restricted holiday with station leave permission.**

Ref:- No. HC(IB) 07/2013/199-201 Dated 08.02.2021.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, District & Sessions Judge, Tezu, East Sessions Division, Lohit District, Arunachal Pradesh has been granted restricted holiday on 16.02.2021, along with station leave permission from the evening of 12.02.2021 to 16.02.2021.

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-21/2008(Pt.)/1035-1A, dated 10.2.2021

Copy to:

1. Shri Yomge Ado, District & Sessions Judge, Tezu, East Sessions Division  
Lohit District, Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT.REGISTRAR (VIGILANCE)**

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